

Central Administrative Tribunal, Lucknow Bench, Lucknow

ORIGINAL APPLICATION No.408/2009

This the 18th day of February, 2010

Hon'ble Mr. Justice A.K. Yog, Member (J)

Hon'ble Dr. A.K. Mishra, Member (A)

Sanjay Kumar, aged about 43 years, Son of Sri Laxmi Naraiyan Verma, R/o House No. 372/29, Samrahi Road, Sadat Ganj, Lucknow.

.....Applicant

By Advocate: Shri A.A. Khan.

Versus.

1. Director, CDRI, Lucknow.
2. Joint Secretary, Admin) CSIR Anusandhan Bhawan, 2 Rafi Marg, New Delhi.

.....Respondents

By Advocate: Shri Pankaj Awasthi for Shri A.K. Chaturvedi.

ORDER (Oral)

Delivered by Justice A.K. Yog, Member (J)

Heard learned counsel for the parties on both sides.

2. Only relief claimed vide para-8 of the OA, reads:-

"Wherefore in the interest of justice this Tribunal may pleased to direct the op no. 1 and 2 to disposed off the representation pending with the O.P. No. 1 and 2 and same has been filed with this OA as Annexure No.1 to this OA."

3. It is well settled that before an aggrieved person is allowed to approach Court/Tribunal, he must be required to approach the concerned 'authority' and in case he fails, then alone such person should be permitted to approach Court/Tribunal.

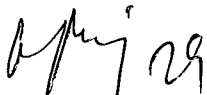
4. In view of the above, the applicant is directed to pursue his representation dated 4.09.2009 (Annexure-1/Compilation-I) already filed by him before concerned Authority of the Department.

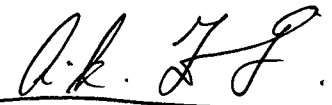
5. In view of the above, we direct the applicant to file within 6 weeks from today a certified copy of this order alongwith a



copy of this OA (both Compilation-I + II) and also 'additional-representation' (if required) before Respondent No.1/ Director, CDRI, Lucknow who shall decide said representation/additional representation (provided Representation/Additional Representation is submitted as stipulated above) within 3 months of the receipt of the same by passing a reasoned and speaking order in accordance with law. Decision taken shall be communicate to the applicant forthwith.

6. OA is disposed of as above. No costs.


(Dr. A.K. Mishra)
Member (A)


(Justice A.K. Yog)
Member (J)

Amit/-